NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH **NEW DELHI**

C.P NO. 84(ND)/2015 CA NO.

CORAM:

PRESENT: SH. R. VARDHARAJAN

SH. S. K. MOHAPATRA

Hon'ble Member (J)

Hon'ble Member (T) SPECIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.10.2016

NAME OF THE COMPANY:

Dr Vijay Badhwar

V/s.

M/s. GRL OFF Highway Tires Pvt. Ltd. & Ors

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.		S MEHTA, ADV NDEEP KHANNA, AL	FOR RESPONDENT NOS. 2 +06	Yarakhan
2.		NDNI ANAND, AD EVAN BALLAU PA LIT SHAH, Adv		Ankits you.
3.	Sanja	y Chandhy Ach	For lehiturer	Sonjay Chandhy

Order

Counsel for the parties are present and it is represented by the counsel for the petitioner that it may not be possible to complete the arguments within the period of next three days during which this Special Principal Bench is constituted. (MACAR AHDARAY.A) (TUE

Hence this matter is adjourned to 22.11.2016 for arguments.

(R. VARADHARAJAN)

MEMBER(J

(S.K. MOHAPATRA) MEMBER (T)

27.10.2016 (P.K. Sud)